GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 2013
ANSWERED ON 06/08/2025

STRENGTHENING GRAM PANCHAYAT INFRASTRUCTURE AND DIGITAL EMPOWERMENT

2013 # SHRI AMAR PAL MAURYA:
      SHRI BRIJ LAL:
      SMT. RAMILABEN BECHARBHAI BARA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether any criteria has been laid down for providing dedicated office infrastructure Gram Panchayats;

(b) if so, the details of the criteria thereof;

(c) if so, the names of those States where complete saturation has been achieved in this regard;

(d) the number of computers that have been sanctioned so far for digitally empowering Gram Panchayats and the list of States benefited from these computers; and

(e) whether the Ministry has adopted any specific indicators or monitoring mechanism to assess the impact of infrastructure and digital investments on the functional efficiency of Gram Panchayats if so, details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) to (d)   Panchayat, being ″Local Government″, is a State subject and part of the State list of the Seventh Schedule of the Constitution of India. Thus the primary responsibility of providing dedicated office infrastructure for Gram Panchayats and computer in Panchayats lies with States/UTs. The Gram Panchayat Bhawan functions as the office for Panchayats to carry out its various administrative functions. The States/ UTs have to ensure the Gram Panchayat Bhawan is functional, with provisions such as public seating, space for Gram Sabha meetings, information walls, multifunctional rooms etc. to support effective governance and community use. However, under the Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA), the Ministry supplements the efforts of States/UTs in building Panchayat infrastructure and Computers and peripherals, at a limited scale, with particular focus on the North Eastern States. Further, Ministry with its limited resources

under RGSA, attempted saturation approach for supporting Gram Panchayat Bhawans and computerization. With regard to Gram Panchayat Bhawans, the focus was on approving GP Bhawan for Panchayats having a population of over 3,000 but lacking their own building. Accordingly, during 2024–25, construction of 3,301 Gram Panchayat Bhawans was approved under the scheme to different States/UTs, in addition to the 9,639 Bhawans already approved for various States/UTs. Similarly, with regard to the computer, the focus was on approving computer for the GPs having their own building and approved 22,164 computers to different States/UTs, apart from the already approved 30398 computers under the scheme.

Rajasthan and the Union Territory of Dadra and Nagar Haveli and Daman and Diu have reported 100% saturation of Panchayat Bhawans, so far. In respect of computer, the States/UTs of Goa, Himachal Pradesh, Jammu & Kashmir, Karnataka, Kerala, Maharashtra, Manipur, Rajasthan, Uttar Pradesh, West Bengal, Andaman & Nicobar Islands, Dadra and Nagar Haveli and Daman and Diu, and Ladakh have reported 100% saturation. Details of computers approved under the scheme are at **Annexure-I**.

(e)   Ministry is implementing the e-Panchayat Mission Mode Project (MMP) under RGSA for e-enablement of Panchayats to improve service delivery, transparency, and administrative efficiency. The eGramSwaraj application, developed as part of the e-Panchayat MMP, has facilitated digital planning, accounting, monitoring, and online payments at Panchayat level. The integration of eGramSwaraj with the Public Financial Management System (PFMS) enables real-time payments to vendors and service providers, ensuring seamless fund flow and reducing delays. In FY 2024-25, a total of 2.55 lakh Gram Panchayats across the country uploaded their Gram Panchayat Development Plans (GPDPs), and over Rs. 61,000 crore was transferred through the eGramSwaraj-PFMS interface. Additionally, the Ministry has integrated eGramSwaraj with the Government e-Marketplace (GeM) to bring transparency to Panchayat procurement. This integration allows Panchayats to procure goods and services through GeM via the eGramSwaraj platform. Further, an application of 'AuditOnline' has been developed for online audits of Panchayat accounts and their financial management. Launched in April 2020, AuditOnline is meant for transparent auditing of Central Finance Commission funds utilization to strengthen financial management of Panchayats. For audit year 2023-24, 2.45 lakh Audit Plans have been created and 2.39 lakh Audit Report have been generated by Gram Panchayats.

Ministry continuously strives to enhance the effectiveness and impact of the e-Panchayat Mission Mode Project (MMP) by leveraging emerging technologies and adopting a consultative, feedback-driven approach. Regular feedback is collected from users at various levels, including through regional workshops and stakeholder consultations, to identify areas of improvement and prioritize future developments.

Feedback from State Governments and Panchayat functionaries is regularly incorporated to improve the usability and impact of digital platforms. As part of these efforts, the Ministry has conducted regional workshops in Shimla, Hyderabad, and Guwahati to gather feedback from stakeholders. To brainstorm and develop a roadmap for strengthening

its e-Governance applications, the Ministry also organized an industry consultation event, "Manthan," in New Delhi. Focused interactions with stakeholders were held also in Maharashtra and Lucknow. In addition, several online meetings were convened to maintain active engagement with State Governments. These interactions have been instrumental in collecting actionable feedback for system improvement and rationalization, aligned with ground-level requirements.

Preliminary outcomes indicate growing digital adoption at the grassroots level, improved transparency in planning and accounting, and enhanced efficiency in the delivery of services through Panchayati Raj Institutions.

****

Annex refer to in reply to Part (a) to (d) of the Rajya Sabha Unstarred Question No. 2013 to be answered on 06/08/2025

State/UT-wise details of Computers approved under revamped RGSA

Sl. No.	State/UTs	Approved during 2022-23 to 2025-26*
1	Andhra Pradesh	1922
2	Arunachal Pradesh	1936
3	Assam	2055
4	Bihar	4267
5	Chhattisgarh	6496
6	Goa	0
7	Gujarat	43
8	Haryana	1363
9	Himachal Pradesh	334
10	Jammu and Kashmir	1318
11	Jharkhand	2306
12	Karnataka	0
13	Kerala	200
14	Madhya Pradesh	289
15	Maharashtra	1625
16	Manipur	141
17	Meghalaya	1677
18	Mizoram	591
19	Nagaland	739
20	Odisha	350
21	Punjab	8334
22	Rajasthan	1554
23	Sikkim	235
24	Tamil Nadu	1594
25	Telangana	3452
26	Tripura	493
27	Uttar Pradesh	3145
28	Uttarakhand	4260
29	West Bengal	1712
30	Andaman & Nicobar	0
31	The Dadra & Nagar Haveli and Daman & Diu	4
32	Lakshadweep	0
33	Ladakh	127
34	Puducherry	0
	Total	**52562**

*Approved as on 31.07.2025